

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE PATIALA HOUSE  
COURTS : NEW DELHI

CIRCULAR

In compliance of minutes of the meeting dated 25.05.2023 under the chairmanship of Chairman (IT & Digitization/Centralized Computer Committee), all the ACMMs/MMs, New Delhi District, Patiala House, New Delhi are requested to detain their court staffs to ensure that the previous entries for the period from 01.01.2023 to 20.05.2023 be updated in Pre-Trial Module in CIS.

All the ACMMs/MMs shall keep regular monitoring qua the consumption of data in pre-trial module and shall furnish the report to the office of undersigned by 05/06.2023.

(SNIGDHA SARVARIA)  
Chief Metropolitan Magistrate  
Patiala House Courts, New Delhi.

No. 1844-18842023/GMM/PHC/New Delhi

Dated: 31.05.2023

Copy forwarded for information and necessary action :-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Patiala House Court, New Delhi).
2. The Ld. District & Sessions Judge, Patiala House Court, New Delhi.
3. All the other Ld. District & Sessions Judges, Center (HQ), West / THC, North, North-West/Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East/ Saket, Delhi /New Delhi.
4. All the Ld. Chief Metropolitan Magistrates, Center, West / THC, North, North-West / Rohini, Shahdra, East, North-East / KKD, South-West / Dwarka, South, South-East / Saket, Delhi /New Delhi.
5. All the Ld. ACMMs, Patiala House Courts, New Delhi District.
6. The Concerned M.M.s, Patiala House Courts, New Delhi.
7. The Chief Prosecutor, New Delhi- District.
8. The D.C.P. New Delhi District / South District / South -West District.
9. The Incharge, District Courts Web-Site Committee, Tis Hazari Courts, Delhi.
10. The Incharge, Computer Room, Patiala House Courts, New Delhi.
11. The Controlling Officer, Pool-Car, New Delhi.
12. The Care Taker, New Delhi District with the direction to affix the copies of the same at all